

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 431/59/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
18.04.2018.**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public  
Charitable Trust & Ors.**

**SECTION OF THE COMPANIES ACT: 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** Mr. Vinay Shukla, Advocate

**For the Respondent:** Mr. Ritin Rai, Mr. S. Santanam Swaminadhan, Mr.  
Aabhas Kshetar Pal and Mr. Nishtha Khurana,  
Advocates for R-2


Mr. Deepak Agarwal, Advocate for R-4

**ORDER**

Renotify this case for consideration on 23<sup>rd</sup> April, 2018. Be listed along  
with the connected matter CP No. 105/2017.



**(Deepa<sup>u</sup> Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**